HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

EMG-MA No. 01 /2020 EMG-CM Nos. 01, 02 and 03/2020 Caveat No. 1352/2020 (Through Video Conferencing)

The Chamber of Commerce & Industry & Ors

.....Petitioner(s)

Through: Mr. K. S. Johal, Sr. Advocate with Mr. Karman Singh Johal, Advocate. Vs.

Union Territory of J&K & Ors

.....Respondent(s)

Through: B. S. Salathia, Sr. Advocate with Mr. Banu Singh Salathia and Mr. Ashish Sharma, Advocates.

CORAM:

HON'BLE MR. JUSTICE SANJEEV KUMAR

ORDER

Due to personal reasons I recuse myself from the case.

Let the matter be listed on 27.04.2020 before some other Bench after obtaining necessary orders from Hon'ble the Chief Justice.

(Sanjeev Kumar) Judge

Jammu, 22.04.2020 Anil Raina, JR/Secy